

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(CAA) No.715/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> January 2018, 10.30 A.M**


Name of the Company	Dhoot Infrastructrue Projects Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1	A. K. UPADHYAY Adv.	PETITIONER	 17/1/18
2)	Debanjan Saha, Adv.		

**ORDER**

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)